

Annexure - 7

Name of the corporate debtor: M/s Inditrade Business consultants Limited (Under CIRP); Date of commencement of CIRP: 10th October 2025; List of creditors as on: 20th January 2026
List of operational creditors (Government dues)

Sr. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim not admitted	Amount of claim under verification	Remarks
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Office of the assistant commissioner of State tax	Ahmedabad	sto1unt20-gstd-ahd2@gujarat.gov.in	11-11-2025	2,44,74,920	2,44,74,920	VAT arrears of 2017	-	-	No	-	-	-	-	-	
2	Office of the assistant commissioner of State tax	Coimbatore	actryroad.ctd@tn.gov.in	18-11-2025	5,80,61,568	5,80,61,568	Pendency of Suit for the year 2021-22	-	-	No	-	-	-	-	-	
3	Employees Provident Fund organisation	Kochi	ecoverycellkochi@gmail.com.epfokochi@gmail.com	20-11-2025	25,02,585	25,02,585	Dues of provident fund, damages and interest	-	-	No	-	-	-	-	-	
4	Office of the assistant commissioner of State tax	Gujarat	sto2unt35-gstd-meh@gujarat.gov.in	12-01-2026	1,02,57,847	1,02,57,847	Dues of GST-principal, interest and penalty	-	-	No	-	-	-	-	-	
5	Office of the assistant commissioner of Central tax and Central	Ernakulam	cgst.ti05@gov.in	14-01-2026	7,24,92,487	7,24,92,487	Dues of GST-principal, interest and penalty	-	-	No	-	-	-	-	-	
5	Total				16,77,89,407	16,77,89,407		-	-		-	-	-	-	-	